THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 14th June, 2016

No. HC.V-71/2013/435 /Estt. ## Hon'ble the Chief Justice has been pleased to approve the following Scheme for conducting the 'Limited Departmental Examination' for promotion of Graduate Grade-III [Non-Ministerial] and Grade-IV staff to the post of Judicial Assistant in the Principal Seat and Outlying Benches of the Gauhati High Court as per Rule 7(3)(II)(iii-A) of the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967.

| | Subjects | Marks | Duration/ timings |
|---------------|--|-----------------|----------------------|
| Written test | Consisting of objective type (multiple | 50 | |
| | choice of 40 questions) and 1 (one) | | 1 hour 30 minutes |
| | descriptive type question (i.e. an essay | [40 marks for | |
| | in English 150-200 words on any one of | objective type | |
| | the subjects) | questions and | |
| | Questions will be on subjects like- | 10 marks for | |
| | proficiency in English language [applied | essay] | |
| | grammar, simple composition], general | | |
| - | intelligence as well as questions relating | | |
| | to High Court Establishment and its | | |
| | functions etc. | | |
| Skill test on | 1. Practical test (like open/ save word | 50 | 40 minutes |
| computer | document, other functions like copy, | | |
| | paste, table etc.) | [20 marks for | [20 minutes for |
| | 2. Typing Speed test at minimum | Practical test | Practical test and |
| | speed of 35 w.p.m. in English on | and 30 marks | 20 minutes for |
| | computer for 20 minutes (700 words). | for Speed test] | Speed test] |

By order,

Sall REGISTRAR GENERAL

Memo No. HC.V-71/2013/ΥβςΑ/ Estt. Dtd. (ΥΚ.6.2016 Copy to: -

- 1. The Registrar (Vig./Admn./Judl.), Gauhati High Court, Guwahati.
- 2. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 3. The Registrar, Gauhati High Court, Kohima Bench, Kohima/Aizawl Bench, Aizawl for information and necessary action.
- 4. The Joint Registrar,....., Gauhati High Court, Guwahati/Itanagar Permanent Bench, Naharlagun and necessary action.
- 5. The Deputy Registrar, Gauhati High Court, Guwahati
- 6. The Assistant Registrar Gauhati High Court, Guwahati.
- 7. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 8. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 9. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 10. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice ______ Gauhati High Court, Guwahati.

11. The F&AO, Gauhati High Court, Guwahati.

12. The System Analyst, Gauhati High Court, Guwahati with a request to upload this order in the High Court website.

13. The AOJ ______, Gauhati High Court, Guwahati. 14. The Court Officer, Gauhati High Court, Guwahati.

15. The CA to the Registrar General, Gauhati High Court, Guwahati.

16. The Order File.